



96262

THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 5.11.2018

PROCEEDINGS

High Court Establishment- relieving of Sri.T.V.Anilkumar, Director, Kerala Judicial Academy on elevation as Additional Judge, High Court of Kerala - orders issued.

Read:- 1. Notification No.K.13024/03/2018-US.I dated 1.11.2018 of Government of India, Ministry of Law and Justice.  
2. Submission dated 2.11.2018 from Sri.T.V.Anilkumar, Director, KJA.

ORDER No. A5- 21648 / 2015 (2)

As per the notification of the Government of India read (1) above, Sri.T.V. Anilkumar, Director, Kerala Judicial Academy has been appointed the Additional Judge of the High Court of Kerala. As per the submission read (2) above, Sri.T.V. Anilkumar, Director, Kerala Judicial Academy has expressed intention to relinquish the charge of Director, Kerala Judicial Academy, with effect from 5.11.2018 F.N.

The Honourable the Chief Justice is pleased to accept the request.

Accordingly, Sri.T.V. Anilkumar, Super Time Scale District Judge on deputation as Director, Kerala Judicial Academy is relieved of his duties of Director, Kerala Judicial Academy. He will hand over charge of the Director, Kerala Judicial Academy to Sri.P.G.Ajithkumar, Additional Director, Kerala Judicial Academy on the forenoon of 5.11.2018.

(By Order)

  
K.Haripal

Registrar (Subordinate Judiciary)

To

The Officers concerned.  
The Additional Chief Secretary to Government, Home (C) Department,  
Government Secretariat, Thiruvananthapuram (with C/L).  
The Accountant General (A&E), Kerala, Thiruvananthapuram  
The Accountant General (Audit), Kerala, Thiruvananthapuram  
The Accountant General (A&E), Kerala, Branch Office, Ernakulam  
The Sub Treasury Officer, Ernakulam.  
The Sub Treasury Officer, Pension Payment Sub Treasury, Ernakulam  
The Sub Treasury Officer, Additional Sub Treasury, Ernakulam  
The Manager, State Bank of India, Treasury Branch, Ernakulam  
The Manager, State Bank of India, High Court Branch, Ernakulam.  
The Director of Public Relations, Thiruvananthapuram (with C/L)  
All District Judges

(p.t.o.)

The Additional Director, Kerala Judicial Academy, Athani (He shall bring the matter to the notice of the Director (Academics), KJA)  
The Deputy Director of Kerala Judicial Academy, Athani.  
The Assistant Director of Kerala Judicial Academy, Athani.  
All Chief Judicial Magistrates  
The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Finance Officer, High Court  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Assistant Registrars and Chief Librarian, High Court.  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court  
The Accounts Officer, High Court  
The Personal Assistant to the Chief Justice, High Court  
The Additional Personal Assistant to the Chief Justice, High Court  
The Security Officer, High Court  
The Superintendent (Vehicles), High Court  
The Confidential Assistants to the Registrars and  
Additional Registrar (General Administration), High court  
The Assistant Engineer, High Court  
The Civil Sergeant, High Court.  
The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court.  
All Sections, High Court.  
The B & D Sections, High Court.  
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.  
The IT Section, High Court (For publishing in the High Court website)  
The Administrative Records Section, High Court.  
The File/Stock File.

**Copy submitted to:-**

**The Honourable Judges**